

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 108(ND)2013

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018**

**NAME OF THE COMPANY: ILPEA B.V. V/s. M/s. ILPEA Paramount Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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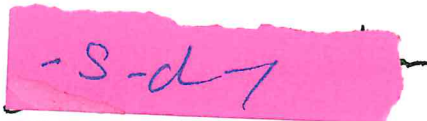
	For the Petitioner (s)	: Mr. Krishnendu Datta, Ms. Mnisha Singh, Mr. Akhil Kulshreshta and Mr. Shantanu, Advocates		
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	For the Respondent (s)	: Mr. Saurabh Kalia, Advocate		
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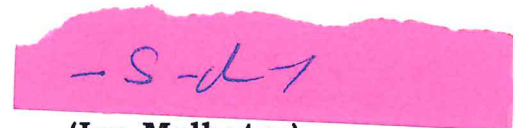
**ORDER**

The case has been received from transfer from the Hon'ble Principal Bench. The pleadings are complete.

Be listed for final disposal on 9<sup>th</sup> & 10<sup>th</sup> April, 2018. Written submission, if any, be filed.



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**